

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.221
Appeal/7(AHM)2021

Proceedings under Section 58 r.w 59 of Co. Act, 2013

IN THE MATTER OF:

Bharat Vijaybhai Bhatt

.....Applicant

V/s

Flowchem Emgineering Pvt Ltd

.....Respondent

Order delivered on: 09/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal Davawala, Advocate

For the Respondent :

ORDER

Learned Counsel for the applicant submits that a leave note has been circulated on behalf of the respondent seeking adjournment in the matter.

At the request of the Counsel for the respondent, the matter stands adjourned to 04.07.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)